

**IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR****Chandrashekhar C****IV ADDL. DISTRICT AND SESSIONS JUDGE****Cause List Date: 04-08-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	M.C. 10153/2020 (HEARING)		Sri Muninagaiah <b>Vs</b> Smt Indiramathi	Sri P Shankarappa and L Sanjeevappa
2	R.A. 10171/2016 (HEARING) IA/1/2016		Sri T. Krishnappa <b>Vs</b> Sri Ashwathappa	Sri T.Seshagiri Rao, Sri Sunil S.Rao, Sri Ashok Seshagiri, Sri Diwakar
3	M.V.C. 671/2015 (EVIDENCE.)		MUNIRATHNAMMA <b>Vs</b> ASHWATHNARAYANA	BHARATH KUMAR M.
4	M.V.C. 656/2014 (EVIDENCE.)		LAKSHMAMMA ALIAS LAKSHMIDEVI, <b>Vs</b> THE RELIANCE GENERAL INS CO., LTD.,	H.R.JAYARAM
5	M.V.C. 657/2014 (EVIDENCE.)		GAJENDRA C.N., MINOR, REP . BY HIS FATHER MR.NARASIMHA MURTHY <b>Vs</b> THE RELIANCE GENERAL INS CO., LTD.,	H.R.JAYARAM
6	P and SC 10031/2020 (EVIDENCE.)		Ravichandra <b>Vs</b> Nil	VENKATACHALA B
7	M.V.C. 32/2018 (EVIDENCE.)		Channe Gowda <b>Vs</b> National Insurance Company Ltd.	
8	M.C. 10002/2020 (EVIDENCE.) IA/1/2018		Santhosh Kumar H.S. <b>Vs</b> Divya	H.M.MANJUNATH
9	M.C. 10083/2020 (EVIDENCE.) IA/1/2018		Ambika.K.V <b>Vs</b> Krishnamurthy @ Hemanth	Alahalli Krishnamurthy.
10	M.C. 10029/2020 (EVIDENCE.) IA/1/2019		Arpitha <b>Vs</b> Manjunath.C.	A.R.NAGARAJAN
11	M.C. 10160/2020 (EVIDENCE.) IA/1/2018		Shivaraju.D. <b>Vs</b> Barathi.A.	Shanthakumara.B.
12	R.A. 10094/2019 (ARGUMENTS) IA/1/2019		Kempegowda.S.B. <b>Vs</b> Venkatamma @ Sheshakkamma	M.KRISHNAMURTHY
13	M.C. 10143/2020 (FIRST HEARING) IA/1/2018		Nagesh.K.R <b>Vs</b> Nalini.S.	S.A KHADRI
14	M.C. 10156/2020 (FIRST HEARING) IA/1/2018		Naveen.P. <b>Vs</b> Anusha.R.	Malleshaiah

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**IV ADDL. DISTRICT AND SESSIONS JUDGE**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	P and SC 10049/2020 (FIRST HEARING)		Gangadharaiah <b>Vs</b> Nil	T.N.BALAJI
16	P and SC 10048/2020 (FIRST HEARING) IA/1/2018		Mutharasaiah.M. <b>Vs</b> Nil	GANGAIAH
17	M.C. 10148/2020 (FIRST HEARING) IA/1/2018		Manjunatha.G.N. <b>Vs</b> Hemavathi @ Sangeetha	NARENDRABABU
18	M.C. 10150/2020 (FIRST HEARING) IA/1/2019		Srikanth.B. <b>Vs</b> Roopa.A.	PRABHAKARARAJU
19	M.C. 10141/2020 (FIRST HEARING) IA/1/2019		Rajashekara.V. <b>Vs</b> Archana R.N.	S.MUNIRAJU
20	M.C. 10147/2020 (FIRST HEARING)		Srinivas.S. <b>Vs</b> Nalinakshi.K.P	T.N.BALAJI
21	R.A. 10015/2016 (JUDGEMENT.) IA/2/2016 IA/1/2016		Narayanaswamy <b>Vs</b> Munithayamma	Sri.D.S.Jayaraj
<b>Cases listed below are adjourned due to Covid 19</b>				
22	G and WC 10008/2020 (NOTICE)	<b>10-09-2020</b>	Sukanya C.M. <b>Vs</b> NIL	Venkatachal B
23	M.C. 10193/2020 (NOTICE)	<b>10-09-2020</b>	Annapoorna <b>Vs</b> Muniraju	H.M.Madhusudhan
24	R.A. 10129/2016 (Amended Plaintiff) IA/2/2015 IA/1/2015	<b>10-09-2020</b>	Smt Sharadamma <b>Vs</b> Smt Doddamma	Sri P Shankarappa
25	M.C. 10162/2020 (Await Reports)	<b>10-09-2020</b>	Mahesh Achar.C.S <b>Vs</b> Asha.R.	RCS
26	R.A. 10114/2019 (Call on)	<b>10-09-2020</b>	SMT. HANUMAKKA <b>Vs</b> SMT. L.S. SHANKARAMMA	SRI JAGANNATH.K AND VASANTH KUMAR
27	M.V.C. 88/2019 (Compliance)	<b>10-09-2020</b>	SRI. THOPIAH <b>Vs</b> RENUKARADYA.H	G. GANGAIAH
28	P and SC 10018/2020 (Compliance)	<b>10-09-2020</b>	SMT. NARASAMMA <b>Vs</b> NIL	SRI.Y.S.RAMESH
29	R.A. 10098/2019 (OBJECTION) IA/1/2019	<b>10-09-2020</b>	Chikkamuniyappa <b>Vs</b> Nagesh.C.	RAVI.M


IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 04-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	Misc 10012/2019 (OBJECTION)	10-09-2020	MUNIRAJU Vs MANAGER, POWER GRID CORPORATION OF INDIA LIMITED	SRI. GIRISH
31	Misc 10013/2019 (OBJECTION)	10-09-2020	NANJEGOWDA Vs MANAGER, POWER GRID CORPORATION OF INDIA LIMITED	SRI. GIRISH
32	Misc 10014/2019 (OBJECTION)	10-09-2020	RANGAIAH Vs MANAGER, POWER GRID CORPORATION OF INDIA LIMITED	SRI. GIRISH
33	Misc 10015/2019 (OBJECTION)	10-09-2020	NAGANNA Vs MANAGER, POWER GRID CORPORATION OF INDIA LIMITED	SRI. GIRISH
34	Misc 10016/2019 (OBJECTION)	10-09-2020	MUTHAPPA Vs MANAGER, POWER GRID CORPORATION OF INDIA LIMITED	GIRISH
35	Misc 10017/2019 (OBJECTION)	10-09-2020	K.C. NAGARAJ Vs MANGAER, POWER GRID CORPORATION OF INDIA LIMITED	SRI. GIRISH
36	Misc 10018/2019 (OBJECTION)	10-09-2020	HANUMANTHARAYAPPA Vs MANGAER, POWER GRID CORPORATION OF INDIA LIMITED	SRI. GIRISH
37	Misc 10019/2019 (OBJECTION)	10-09-2020	MUTTURAJA Vs MANGAER, POWER GRID CORPORATION OF INDIA LIMITED	SRI. GIRISH
38	M.C. 10195/2020 (OBJECTION) IA/1/2019	10-09-2020	Mahalakshmi.D.N. Vs Chandrashekhar.A.N.	G.T.Ravikumar
39	A.S. 10001/2016 (VAKALAT) IA/2/2016 IA/1/2016	10-09-2020	K.H.Hanumantharayappa Vs K.Keshavaraju	sri.Maruthi.S.Hosur

  
3/3  
IV Addl. District & Session Judge  
Bangalore Rural District Sit at  
Doddaballapura.



Cause List

10 + 18 Cases listed for Hearing on 04-08-2020.

Morning Session

Sl.No.	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	O.S.NO.241-2015	Hearing	B.M.B.	G.G., M.N.B
2	O.S.No.368-2014	Hearing	S.K.C.	R.M.
3	O.S.No.245-2013	Hearing	M.G.V.	A.R.N.
4	O.S.No.258-2012	Hearing	B.M.B	B.K.G., V.C.
5	O.S.No.171-2019	Hearing	H.V.	N.S.
6	O.S.No.432-2014	Hearing	B.M.B	J.K., Y.N.S.R., R.S.G
7	O.S.No.487-2014	Hearing	N.M.	V.C.
8	O.S.No.192-2014	Hearing	M.K.M	P.M.S., H.M.M
9	O.S.No.118-2019	Hearing	R.M	L.S.
10	O.S.No.91-06	Hearing	Y.S.R.	L.M.K, M.K.M., L.S.

After-noon Session

Sl.No.	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	O.S.No.316-2017	Hearing	K.N.S	-
2	O.S.No.401-2014	Hearing	N.H.P	K.K.
3	O.S.No.230-2014	Hearing	R.K.L	A.N.G
4	O.S.No.68-2018	Hearing	P.M	H.G.H.
5	O.S.No.291-2015	Hearing	C.H.G	L.S., M.J
6	O.S.No.456-2014	Hearing	P.R	S.R., M.B.G.
7	O.S.No.184-2019	Hearing	R.M	L.S., M.R.S
8	O.S.No.118-2019	Hearing	R.M	L.S.

Sl.No.	Cases Nos.	Stage
1	O.S.No.541-2014	ISSUES
2	O.S.No.526-2014	ISSUES
3	O.S.No.183-2015	ISSUES
4	O.S.No.14-2015	ISSUES
5	O.S.No.95-2018	ISSUES
6	O.S.No.308-2014	ISSUES
7	O.S.No.384-2014	ISSUES
8	O.S.No.245-2014	ISSUES
9	O.S.No.129-2014	ISSUES
10	O.S.No.234-2015	ISSUES
11	O.S.No.432-2015	ISSUES
12	O.S.No.37-2018	ISSUES
13	O.S.No.343-2012	ISSUES
14	O.S.No.445-2015	ISSUES

(Smt. N.B. Shaikh)

Addl. Senior Civil Judge & JMFC,  
Doddaballapur

N.B. Shaikh  
31/8/20

IN THE COURT OF ADDL. CIVIL JUDGE AND JMFC  
DODDABALLAPURA  
Cause List Dated 04-08-2020

MORNING SESSION

Sl. No.	CASE NO.	STAGE	PLAINTIFF / COMPLINANT - Advocate	DEFENDANT / ACCUSED - Advocate
1	OS 377/2006	ARGUMENTS	CBK	RM
2	OS 63/2007	ARGUMENTS	CBK	RM
3	OS 422/2008	HEARING	AKM	KSS
4	OS 8/2009	HEARING	MKM	BSM
5	OS 240/2009	HEARING	MKM	LS
6	OS 54/2012	ARGUMENTS	MGV,GCN	YSR
7	OS 56/2016	HEARING	RM	ARN
8	OS 174/2017	HEARING	MJ	TNB
9	OS 312/2017	HEARING	GCN	DKL,ANG
10	OS 398/2017	HEARING	DG	-

AFTERNOON SESSION

Sl. No.	CASE NO.	STAGE	PLAINTIFF / COMPLINANT - Advocate	DEFENDANT / ACCUSED - Advocate
1	OS 548/2018	HEARING	SM	-
2	OS 110/2018	HEARING	MKM	DAS
3	OS 170/2018	HEARING	NM	DAS
4	OS 186/2018	HEARING	DKL	DAS
5	OS 188/2018	HEARING	DKL	DAS
6	PCR 361/2018	ORDERS	SM	-
7	PCR 129/2019	ORDERS	SM	-
8	PCR 205/2019	ORDERS	SRL	-
9	PCR 119/2019	ORDERS	MG	-
10	PCR 118/2019	ORDERS	MG	-

*(Mamatha Shivapuji)*  
(MAMATHA SHIVAPUJI)  
Addl. Civil Judge & JMFC  
Doddaballapura.

NOTE:- All Advocates are requested to strictly follow new SOP dated 24.07.2020 issued by Hon'ble High Court of Karnataka.